

INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "G": NEW DELHI

BEFORE
SHRI ANIL CHATURVEDI, ACCOUNTANT MEMBER
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER

ITA No. 1017/Del/2020
Asstt. Year : -

Strategic CSR Alliance A-4/50, Ekta Garden, 9, IP Extension, New Delhi-110 092 PAN AAWCS4121M	Vs.	CIT(E) New Delhi.
(Appellant)		(Respondent)

Assessee by:	Shri Lakshay, Advocate
Department by :	Ms. Sunita Singh, CIT-DR
Date of Hearing	13.07.2022
Date of pronouncement	.07.2022

ORDER

PER ASTHA CHANDRA, JM

The appeal filed by the assessee is directed against the order of the Commissioner of Income Tax (Exemption), New Delhi dated 29.11.2019 under section 12AA(1)(b) read with section 12A and section 80G(5)(vi) of the Income Tax Act, 1961.

2. At the outset, the Ld. AR for the assessee requested for withdrawal of the appeal and filed a letter dated 13th July, 2022 seeking permission of the Hon'ble Bench to withdraw the appeal.

3. The Ld. DR has no objection for the said request of the Ld. AR.

4. We have gone through the request of the Ld. AR and since the Ld. DR does not have any objection, the appeal is allowed to be withdrawn.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court at time of hearing itself i.e. on 13th July, 2022.

sd/-

sd/-

(ANIL CHATURVEDI)
ACCOUNTANT MEMBER

(ASTHA CHANDRA)
JUDICIAL MEMBER

Dated: 13/07/2022

Veena

Copy forwarded to -

1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	